

ITEM NO.103

COURT NO.5

SECTION II

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ &amp; ANR.

Respondent(s)

IA No. 114426/2020 - APPLICATION FOR PERMISSION

WITH

Crl.A. No. 1754/2022 (II)

IA No. 186948/2019 - EXEMPTION FROM FILING O.T.

IA No. 127915/2023 - SUSPENSION OF SENTENCE

Crl.A. No. 1554/2022 (II)

Date : 04-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s)

Mr. Siddharth Luthra, Sr. Adv.  
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 Mr. Aftab Ali Khan, AOR  
 Mr. Saad Shervani, Adv.  
 Mr. P. Rustom Khan, Adv.  
 Mr. Suhail Ahmad, Adv.  
 Mr. Brahmjeet Singh, Adv.

Mr. T. N. Singh, AOR  
 Mr. Kumar Gaurav, Adv.  
 Ms. Rajshree Singh, Adv.  
 Ms. Ankita Singh, Adv.

Mr. Aarif Ali, Adv.  
 Mr. Chand Qureshi, AOR  
 Mr. Mujahid Ahmad, Adv.  
 Mr. Pankaj Tiwari, Adv.  
 Mr. Mohit Yadav, Adv.  
 Mrs. Aarti Pal, Adv.  
 Mr. Vijay Kumar, Adv.  
 Mr. Sundeep Pandhi, Adv.  
 Mrs. Shikha Bhargav, Adv.  
 Mr. Shah Alam, Adv.

For Respondent(s)

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Ms. Ankita Singh, Adv.

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Ms. Ankita Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned Senior counsel appearing for the  
appellant prays for and is granted a period of three  
weeks to file additional documents. The same should  
be served on the learned counsel appearing for the  
respondent(s) in advance.

List the matters on 11.03.2026.

(ASHA SUNDRIYAL)  
DEPUTY REGISTRAR

(POONAM VAID)  
ASSISTANT REGISTRAR